

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
(Legal Division)

**Hearing Schedule for the month of October, 2013 (Advance)**

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
1.10.2013 Tuesday At 10:30 A.M.	1.	178/MP/2013	NTPC	Seeking CERC permission to allow extension of the period for injection of infirm power for testing including full load testing for Vindhychal STPP Unit #12 Stage IV (500 MW), beyond six months from initial synchronization. <i>(On admission)</i>
	2.	179/MP/2013	NTPC	Seeking CERC permission to allow extension of the period for injection of infirm power for testing including full load testing for Mauda STPP Unit #2 (500 MW) Stage I, beyond six months from initial synchronization. <i>(On admission)</i>
	3.	145/MP/2013	DNHPDC L	Adjudication of Disputes arising out of Power Purchase Agreement (Supplemental)
	4.	176/GT/2013	NTPC	Approval of tariff of Rihand Super Thermal Power Station.
	5.	25/TT/2011	OPTCL	Transmission charges in respect of Transmission System of OPTCL comprising the 220 kV D/C Rourkela - Tarkera - Budhipadar - Korba (Orissa portion) line.
	6.	202/TT/2012	PGCIL	Transmission Tariff of LILO of Kahalgaon-Biharshariff T/L, along with associated bays at Banka S/S, MVA ICT-II along with associated bays at Banka S/s and other elements in ER.
	7.	213/TT/2012	PGCIL	Transmission Tariff of Baripada-Rengali T/L and associated bays at Keonjhar; and other assets associated with ERSSS-III.
	8.	58/TT/2012	PGCIL	Transmission Tariff for 765/400 Bilaspur pooling Station (near Sipat) alongwith LILO of Sipat-Seoni Ckt-1 with 3X80 MVAR Switchable Line Reactor, 3X80 MVAR Bus Reactor and 765/400 KV, 1500 MVA Auto- transformer 1 & 2 under WRSS X Scheme in WR for 2009-14 Period.
10.10.2013 Thursday At 10:30 A.M.	1.	6/MP/2013	SPL	Compensation due to Change in Law impacting revenues and costs during the Operating period.
	2.	14/MP/2013	SPL	Compensation due to unprecedented, unforeseen and uncontrollable depreciation of the Indian Rupee.
	3.	21/MP/2013	SPL	Compensation due to Change in Law during the Construction period.
	4.	75/MP/2013	SPL	Compensation due to Change in Law impacting revenues and costs during the Operating Period.
	5.	85/TT/2012	PGCIL	Approval of transmission tariff for 400/220 kV New GIS S/S at Navi Mumbai along with LILO of Lonikhand-Kalwa TL in WR Region.
	6.	88/TT/2012	PGCIL	Approval of transmission tariff assets under System Strengthening-XII in Southern Regional Grid.
10.10.2013 Thursday At 02:30 P.M.	1.	184/TT/2013	APL	Transmission tariff for (i) +_500KV Mundra-Mohindergarh HVDC bipole transmission line with associated substations, bays, electrode lines and associated 400 KV lines, (ii) 400 KV D/C Mundra-dehgam transmission line with associated system for control period 2009-2014 from date of grant of transmission Licence to 31.03.2014.

15.10.2013 Tuesday At 10:30 A.M.	1.	172/MP/2013 with I. A. No. 29/2013	JIPL	In the matter of Tilaiya Ultra Mega power Project entered into a PPA dated 10th September 2008 between Jharkhand integrated Power Limited and Jharkhand State Electricity Board and 17 Others. <i>(On admission)</i>
	2.	9/TDL/2013	PINIPL	Application for grant of inter-State trading licence to Pan India Network Infravest Private Limited.
	3.	190/TT/2013	KTL	Adoption of Tariff in respect of the Transmission System being established by Kudgi Transmission Limited under Tariff based Competitive Bidding process.
	4.	191/TL/2013	KTL	Petition for grant of transmission Licence to Kudgi Transmission Limited.
	5.	192/TT/2013	VTL	Adoption of Transmission charges with respect to the Transmission system being established by the Vizag transmission Limited
	6.	193/TL/2013	VTL	Petition for grant of transmission License to vizag transmission Limited.
	7.	12/RP/2013	PGCIL	Review under regulation 103(i) of the CERC (Conduct of Business) Regulations 1999 of Order dated 09.05.2013 of the Central Electricity Regulatory Commission in Petition No 02/TT/2011 & 57/TT/2011 in the matter of approval of transmission tariff for Koldam-nalgarh 400 KV D/C (quad) Line along with bays at Nalagarh Sub Station (Proposed DOCO 01.04.2010) and Bays at Ludhiana (DOCO 01.04.2011) under transmission system associated with Koldam Hydro-electric Project for the tariff block 2009-14 period in Northern Region.
	8.	I.A. No. 32/2013 in Docket No. 104/2013	JPVL	Interlocutory Application for impleadment of the distribution companies namely, HPGCL, UPPCL, three discoms of Rajasthan and PSPCL. <i>(I.A. has been filed by PTC)</i>
	9.	182/GT/2013	NTPC	Approval of tariff of Vindhyaachal Super Thermal Power Station Stage I.
15.10.2013 Tuesday At 02:30 P.M.	1.	155/MP/2012	APL	Petition for evolving a mechanism to meet the circumstances for the allotment of domestic coal by GOI-CIL and enactment of new coal pricing Regulation by Indonesian Government.
	2.	79/MP/2013	GMRKEL & GMREL	Agreement between GMR Energy Limited and PTC India Limited for compensation due to Change in Law impacting revenues and costs during the Operating Period.
	3.	81/MP/2013	GMRKEL & GMREL	Compensation due to Change in Law impacting revenues and costs during the Operating Period.
24.10.2013 Thursday At 10:30 A.M.	1.	187/MP/2013	SRLDC	Petition in respect of under injection of power by M/s Meenakshi Power Limited (MEPL), Nellore. <i>(On admission)</i>
	2.	146/MP/2013 With I.A. No. 36/2013	SRLDC	Providing protection systems having reliability, selectivity, speed and sensitivity and keeping them functional and following best practices of O&M of transmission elements for ensuing security of the SR grid and Indian grid.
	3.	304/2009	NTPC	Petition for approval of tariff Talcher TPS (460 MW).
	4.	168/GT/2013	SJVNL	Approval of Generation Tariff of Nathpa Jhakri Hydro Electric Power Station.
	5.	177/GT/2013	NHPC	Petition for revision of Tanakpur Power Station.

29.10.2013 Tuesday At 10:30 A.M.	1.	68/MP/2013	NLC	Revision of pooled lignite price on account of inclusion of Mine-II Expn. <i>(On admission)</i>
	2.	4/MP/2012	ASL	Petition regarding Open Access in inter-state Transmission.
	3.	118/MP/2013	NETCL	Petition for seeking directions for construction of 400 kV D/C Byrinihat to Bongaigoan section of Palatana - Bongaigoan transmission line at Technocity, Baridua, Raid Marwet, RiBhoi District, Meghalaya.
	4.	62/MP/2013	KBUNL	Petition for adjudication of disputes between the KBUNL and BSPHCL.
	5.	65/MP/2013	NLC	Increase in O&M expenses incurred by NLCs Mines on account of Wage Revision and pay revision to CISF in NLC Mines.
	6.	114/MP/2013	NTPC	Petition under Sections 29 and 79 of the Electricity Act, 2003 and the applicable provisions of the Indian Electricity Grid Code.
	7.	169/TL/2013	APCPL	For grant of transmission Licence to Aravali Power Company Private Limited (APCPL) for the 400 KV D/C Jhajjar-Mundka Transmission Line.
	8.	271/2010	KBUN	Petition for approval of tariff of Muzaffarpur Thermal Power Station, unit -2.
	9.	10/RP/2013	DVC	Review of Order dated 08.05.2013 in Petition No.272/2010 filed by DVC.
	10.	267/2010	PGCIL	Transmission tariff for Barh - Balia kV D/C (Quad) line under Transmission System associated with Barh - Generation Project (3x660MW) in Eastern Region from DOCO (1.07.2010) to 31.3.2014.
	11.	227/TT/2013	PGCIL	Approval of revised transmission tariff for Barh - Balia 400 KV D/C (Quad) line alongwith associated bays at Balia S/s after approval of RCE under transmission System associated with Barh Generation Project (3X660MW) in ER.
30.10.2013 Wednesday At 02:30 P.M.	1.	155/MP/2012	APL	Petition for evolving a mechanism to meet the circumstances for the allotment of domestic coal by GOI-CIL and enactment of new coal pricing Regulation by Indonesian Government.
31.10.2013 Thursday At 10:30 A.M.	1.	171/SM/2013	Suo-Motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of the drawn schedule by Uttar Pradesh Power Corporation Limited.
	2.	143/MP/2013	TPDDL	Payment of UI payable from the Northern Region Unscheduled Interchange Pool Account Fund.
	3.	11/RP/2013	NTPC	Review of order dated 28.05.2013 pertaining to tariff for Talcher Super Thermal Power Station, stage-II.
	4.	29/TDL/2013	J IPL	Application for grant of Licence for Inter-State Trading in Electricity to Jai International private Limited.
	5.	91/MP/2013	CSPDCL	Petition under section 79(1)(c)(k) read with Section 29(5) and section 142 of the Electricity Act, 2003.

Sd/-  
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30.10. 2013